

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2188
ANSWERED ON:06.08.2010
DECLARATION OF TRIBAL AREA
Khan Shri Hassan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the percentage of the tribal population in Ladakh in Jammu and Kashmir State as compared to the total population;
- (b) whether the region has been declared as a Tribal Area; and
- (c) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) : As per 2001 Census, the percentage of tribal population in Ladakh District in Jammu and Kashmir State as compared to the total population of J&K is 0.95.

(b) & (c): No, Madam. Those areas, having pre-ponderance of tribal population, such as areas within the States of Assam, Meghalaya, Tripura and Mizoram and specified in Parts I, II, II-A and III of the table appended to paragraph 20 of the Sixth Schedule of the Constitution, are referred to as Tribal Areas.